

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:2049
ANSWERED ON:05.05.2016
Rural Water Supply Schemes
Nagar Shri Rodmal

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether there is delay in implementation of rural water supply schemes in the country;
- (b) if so, the details thereof and the reasons therefor, scheme-wise and State-wise; and
- (c) the action taken/being taken by the Union Government in this regard?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

(a) to (c) Under National Rural Drinking Water Programme (NRDWP), the Government provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population on sustainable basis. The States have been delegated the powers to select, approve and implement the drinking water supply projects. States have State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects to be taken up in the State. Matter being a State subject, it is with the States only to expedite the progress of projects/ schemes. As per the information entered by the States in the Integrated Management Information System (IMIS) of the Ministry as on 29.04.2016, there are 38,628 ongoing drinking water projects in different States of the Country as may be seen in Annexure.

Generally, drinking water projects like Hand Pump / Bore well are completed within a year and mega multi village water schemes take time between 3 to 5 years. States are advised to complete these projects in time during review meetings / annual action plan meetings / video conferences by the Ministry.